Filing under clause (d) of sub-regulation (5) of regulation 31 of the IBBI (Liquidation Process) Regulations, 2016

Name of the Corporate Debtor: COROMANDEL AGRICO PRIVATE LIMITED Date of Commencement of Liquidation: 05-06-2025; List of Stakeholders as on Date: 04-08-2025; Name of IP: Sushil Kumar Singhal; Process Number: 1; Last 5 digitof registration number: 12536

SI. no.	Category of stakeholders	Summary of claims received		Summary of claims admitted		Amount of	Amount of claims	Amount of claims	Details in annexure
		No. of claims	Amount (Rs.)	No. of claims	Amount (Rs.)	contingent claims	rejected	under verification	
1	Unpaid insolvency resolution process costs				14497134				NA
2	Liquidation costs incurred till date				887686				NA
3	Secured financial creditors	03	676997880.99	03	676842639.99		155241		Annexure 3
4	Unsecured financial creditors	04	132899781.43	01	66011080.43		66888701.00		Annexure 4
5	Operational creditors (Workmen)								NA
6	Operational creditors (Employees)	66	27568773.61	49	12116215.45		15452558.16		Annexure 6
7	Operational creditors (Government Dues)	05	155844316.00	04	103282797		52561519		Annexure 7
8	Operational creditors (other than Workmen, Employees and Government Dues)	54	485905328.88	36	442771282.10		43134046.78		Annexure 8
9	Other stakeholders, if any (other than financial creditors and operational creditors)								NA
Total		132	1479216080.91	93	1316408834.97	0	178192065.94	0	